

RAJASTHAN HIGH COURT, JODHPUR

ORDER


No. **General/26/2022**

Dated: - 02.08/2022

In exercise of the powers conferred by sub section 1 of the section 13 of the Criminal Procedure Code, 1973 (Central Act No.2 of year 1974) and on request made vide notification No. F.2(3)Nyay/2022 dated 25.7.2022 by the State Government, The Rajasthan High Court hereby conferred the all the powers conferred under the Criminal Procedure Code, 1973 to the Presiding Officers appointed in the following newly created Pilot Study Special Judicial Magistrate courts as under:-

S.No.	Name of Court	Judgeship	Place of sitting
1	2	3	4
01.	Pilot Study Special Magistrate (N.I.Act Ajmer	Judicial cases), Ajmer	Ajmer
02.	Pilot Study Special Magistrate (N.I.Act Udaipur	Judicial cases), Udaipur	Udaipur.

BY ORDER,



(SURYA PRAKASH KAKRA)
REGISTRAR GENERAL,
RAJASTHAN HIGH COURT
JODHPUR.

No. Gen./II/18/2020/1233

Dated: 02.08/2022

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench
2. concerned District & Sessions Judges
3. Concerned Chief Judicial Magistrates
4. Concerned court through District Judge
5. A.O.J. Conf./ RJS (Estt.)/ S.C. Estt./ Statistics/ Building/ Budget sections, Rajasthan High Court, Jodhpur.
6. A.O.J. Computer Cell with a direction to upload the same on website.
7. Superintendent, Central Press, Jaipur with a direction to publish the same in Gazette.



REGISTRAR GENERAL
RAJASTHAN HIGH COURT
JODHPUR